

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 212**  
**CP-142/ND/2021**  
**CA-405/2021**

**IN THE MATTER OF:**

**Bhavana Mahipal & Ors.**

...

**Applicant**

**Versus**

**Pradeep Mahipal & Ors.**

...

**Respondent**

**Under Section: 241 of Comp. Act.**

**Order delivered on 26.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Vishali for Rs-1 & 2.

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is adjourned to 23.07.2024.

**Sd/-**  
**(COURT OFFICER)**